

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:183
ANSWERED ON:23.02.2010
FUNDS FROM NCCF
Singh Shri Dushyant

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of funds released from the National Calamity Contingency Fund (NCCF) during the Eleventh Five year plan period, State-wise;
- (b) the details of funds yet to be released during the remaining period of the said plan;
- (c) whether the Government has issued any guidelines to the State Governments regarding mitigation of funds at State and district levels; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The Schemes for Constitution and Administration of the Calamity Relief Fund(CRF) and National Calamity Contingency Fund (NCCF) is formulated by Govt. of India, based on the recommendations of the successive Finance Commissions. The present Schemes are based on the recommendations of the 12th Finance Commission, which are in operation for the period of 2005-10. A Calamity Relief Fund (CRF), has been constituted for each State, as ready availability of funds for relief operations, in the wake of notified natural calamities, which is contributed by the Government of India and the State Government in the ratio 3:1.

Additional assistance is considered from the National Calamity Contingency Fund (NCCF) in the event of a calamity of a severe nature, after following the established procedure, which is 100% funded by GOI. A statement showing the financial assistance released from NCCF during the years 2005-06 to 2009-10 (till date) is at Annexure.

The relief from CRF/ NCCF is required to be incurred as per items & norms issued by the GOI.

(c) & (d): No Madam.